



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.452/2021

This the 26th day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Alok Kumar Gupta
Sr. Section Engineer (Mech),
Northern Railway Headquarter office,
Room No. 145A, Mechanical Branch,
Baroda House, New Delhi
Employee No. 55129800202,
Email Id: alokg1962@gmail.com
Mobile No. 8130662587, 9999802587
Residence:
A-604 Shatabdi Rail Vihar,
Plot No. B-9/4, Sector-62
Noida.

(Appeared in person)

Versus

The General Manager,
Northern Railway Headquarter Office,
Baroda House, New Delhi
Email id: gm@nr.railnet.gov.in
Gr "A" Officer
Tele No. 011-23387227 ... Respondent

(None for the respondents)

ORDER (Oral)**Hon'ble Mr. R. N. Singh, Member (J):**

In the present OA, the applicant has challenged the order dated 08.02.2021, vide which the applicant has been transferred back to his parent workshop i.e. Jagadhri Workshop and has been relieved from his duty on 17.02.2021 (afternoon).

2. The applicant submits that he has made representations to various authorities on 10.02.2021, however, the same are still pending consideration. He further submits that the present transfer order is result of malafide at the end of an officer working as Duty Chief Mechanical Engineer (W&C). However, he has also not impleaded any officer in the OA who is competent to order transfer and/or to modify the same. As he appears in person, he is not aware how to implead the department concerned.

3. In the facts and circumstances, at this stage, the applicant seeks permission to withdraw the OA with liberty to him to approach this Tribunal at appropriate stage in accordance with rules. Permission is granted. OA stands

dismissed as withdrawn with liberty in accordance with law.



(R.N. Singh)
Member (J)

(A. K. Bishnoi)
Member (A)

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